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Title: Election of the two members from Lok Sabha to the Council of National Institutes of Technology, Science Education and Research Act, 2007.

डॉ. मुरली मनोहर जोशी (कानपुर) : माननीय अध्यक्ष जी, मेरा प्वाइंट आफ आर्डर है कि हिंदी में आइटम संख्या 13 पर लिखा है कि श्रीमती निर्मला सीतारमण निम्नलिखित प्रस्ताव पेश करेंगी और अंग्रेजी में लिखा है कि श्री प्रकाश जावड़ेकर उसी प्रस्ताव को पेश करेंगे, क्या अब पद्धति ऐसी हो गई है कि हिंदी में एक मिनिस्टर बोलेंगे और अंग्रेजी में दूसरा मिनिस्टर बोलेंगे?... (व्यवधान)

माननीय अध्यक्ष : नंबरिंग गलत हो गई होगी।

â€¦ (व्यवधान)

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam, you can give ruling on this. ... (Interruptions)

माननीय अध्यक्ष : मैं इसे देखूंगी, नंबरिंग में कोई गलती हुई होगी, I will see.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): I beg to move the following:-

"That in pursuance of clause(j) of sub-section(2) of section 30 of the Council of National Institutes of Technology, Science Education and Research Act, 2007, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Council of National Institutes of Technology, Science Education and Research, subject to the other provisions of the said Act and the rules made thereunder."

HON. SPEAKER: The question is:

"That in pursuance of clause(j) of sub-section(2) of section 30 of the Council of National Institutes of Technology, Science Education and Research Act, 2007, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Council of National Institutes of Technology, Science Education and Research, subject to the other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*